## White paper on suicide

- 1782. PROF. SAIF-UD-DIN SOZ: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether Government are aware of the fact that during the past few years many farmers committed suicides in different parts of the country; and
- (b) if so, whether Government would consider to place a white paper on this crucial issue before the House?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA): (a) Yes, Sir. The Government is aware of suicides by farmers based on reports given by State Governments.

(b) In response to Rajya Sabha Calling Attention Notice on "the incidents of suicide by farmers in various parts of the country and the remedial measures taken by the Government with regard thereto" a statement has already been laid on the Table of the House on 14-7-2004.

## Suitability of Bt. Cotton

- 1783. DR. K. KASTURIRANGAN: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether systematic studies have been conducted on different Bt. Cotton hybrids to evaluate their suitability under Indian conditions;
  - (b) if so, the main conclusions of such studies;
- (c) whether such studies also address issues of ecological consequences including human health; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA): (a) Yes, Sir.

- (b) The main conclusions are: (i) reduction in infestation of Bt.- Cotton by bollworms, (ii) reduction of up to 2-6 in number of pesticide sprays.
  - (c) Yes, Sir.
- (d) Studies addressing ecological consequences include: pollen escape outcrossing, aggressiveness and weediness, effect on non-target

organisms, presence of Bt-gene protein in soil, and effect of the protein on soil microflora. Food safety studies included, allergenicity studies, toxicology study, presence of Bt-gene and protein in cotton seed oil and feeding studies on fish, chicken, cows and buffaloes. Feeding experiments indicated that Bt- Cotton seed meal is nutritionally equivalent and safe as the non-Bt- Cottonseed meal.

## Permission to foreign trawlers of deep sea fishing

- 1784. SHRI A. VIJAYARAGHAVAN: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether Government have taken any action on the representations for withdrawing permission granted to foreign trawlers for deep sea fishing;
  - (b) if so, the details of action taken;
  - (c) if not, the reasons therefor; and
- (d) the total number of foreign trawlers doing fishing due to the above permission?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA): (a) to (c) No foreign trawlers for deep sea fishing in the Indian Exclusive Economic Zone (EEZ) have been permitted since 1996 pursuant to the Government's decision on the recommendations of the Review Committee on Deep Sea Fishing. At present no foreign trawler is permitted by the Government to do fishing in the Indian waters. However, as per new guidelines issued in November, 2002 for promoting deep sea fishing, fully owned Indian Companies are given letter of permission for operating in the EEZ with resource specific vessels such as Tuna long liners, squid jiggers, tuna purse seiners and pelagic/mid water trawlers.

(d) Question does not arise.

## **Development of marine fisheries**

- 1785. SHRIMATI PREMA CARIAPPA: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether the proposals for development of marine fisheries are pending with Government;